

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

19.

IA(I.B.C)/5676(MB)2023
IN C.P. (IB)/1262(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 03.04.2024

NAME OF THE PARTIES:

State Bank of India

Vs.

R.J. Biotech Limited

SECTION: 7, 25(j) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA(I.B.C)/5676(MB)2023

1. Mr. Subir Kumar a/w Adv. Aisha Shah i/b SDS Advocates, Ld. Counsel for the Applicant present. Adv. Mahenoor Khan, Ld. Counsel for the Respondent No.12 present.
2. Ld. Counsel for the Applicant seeks time to get instructions from the Liquidator regarding continuation of the present application.
3. List this matter for further consideration on **21.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)